# Central Electricity Regulatory Commission New Delhi

### Coram:

- 1. Shri Ashok Basu, Chairman
- 2. Shri K.N.Sinha, Membner
- 3. Shri Bhanu Bhushan, Member
- 4. Shri A.J. Jung, Member

Review Petition No.189/2004 In Petition No.13/2004

#### In the matter of

Review of Commission's Order dated 6.9.2004 in petition No. 13/2004 Implementation of the order dated 1.1.2002 in Petition No. 40/2000 and Review Petition No. 110/2000 for approval of transmission tariff of assets in North Eastern Region covered in petition No. 40/2000 for the period from 1.2.2000 to 31.3.2004.

## And in the matter of

Assam State Electricity Board

..Petitioner

Vs

- 1. Power Grid Corporation of India Ltd., New Delhi
- North Eastern Regional Electricity Board, Shillong
- 3. North Eastern Electric Power Corporation of India Ltd., Shillong
- 4. National Hydroelectric Power Corporation Ltd., Faridabad
- Meghlaya State Electricity Board, Shillong
- 6. Department of Power, Govt. of Tripura, Agartala
- 7. Department of Power, Govt of Arunachal Pradesh, Itanagar
- 8. Electricity Department, Govt. of Manipur, Imphal
- Power and Electricity Department, Govt of Mizoram, Aizawl "Respondents"

## The following were present:

- 1. Shri S. Rahman, ASEB
- 2. Shri A.K. Srivastava, NHPC
- 3. ShriAnsuman Ray, NHPC
- 4. Shri L.M.F. Sohtun, MeSEB
- 5. Shri U.K. Tyaqi, PGCIL
- Shri C.Kennon, PGCIL
- Shri K.Goswami. ASEB
- 8. Shri H.V. Sharma, ASEB

Order Date of Hearing : 21.6.2005)

Heard the representatives of the parties on admission

2. Admit

3. Shri Rahman stated that the copy of the review petition had already been

served on the respondents. The respondents may file their reply to the review

petition latest by 20.7.2005, with a copy to the petitioner who may file its rejoinder, if

any, by 29.7.2005.

4. List this petition on 4.8.2005 for further directions.

Sd/-

Sd/-

Sd/-

Sd/-

(A.H.JUNG) Member (BHANU BHUSHAN) Member

N) (K.N. SINHA) Member (ASHOK BASU) Chairman

New Delhi, dated 21st June 2005.